

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/10/2016
NAME OF THE PETITIONER(S) : R. Krishnamurthy
NAME OF THE RESPONDENT(S) : M/s Samuthralakshmi Spinners (P) Ltd. & 4 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	RANGANATH.K.C.	Samuthralakshmi Spinners (P) Ltd and 4 others	K.C. Ranganath
2.	M.ROSHAN ATR for CIBI VISHNU	Petitioner	M. Roshan Atr

ORDER

Counsels representing both the parties are present and stated that the settlement between the parties are in progress and prayed for time to make submissions in regard to the outcome of the settlement. Time is extended at request. Put up on 23.01.2018.

—sd—
(S VIJAYARAGHAVAN)
Member (Technical)

—sd—
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc